
**Muraharirao Surya Sundara Patnaik Simhagiri Vs Balaga Sridhara Rao,
S/O. Late Sriramulu & Ors.**

Criminal Petition No: 353 Of 2025

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Jan. 20, 2025

Acts Referred:

Bharatiya Nagarik Suraksha Sanhita, 2023 " Section 430, 528#Negotiable Instruments Act, 1881 " Section 138, 148#Code Of Criminal Procedure, 1973 " Section 389, 389(1), 389(3)

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: T Lakshmi Narayana

Final Decision: Disposed Of

Judgement